

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA No. 3193/2015**

New Delhi this the 15<sup>th</sup> day of November, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)  
Hon'ble Mr. S.N. Terdal, Member (J)**

Lata Bharti, Aged about 32 years  
D/o Sh. Jugal Kishore  
R/o R-179, Mangol Puri, Delhi – 83.

..Applicant  
(None )

Versus

1. GNCT of Delhi, through  
Its Chief Secretary/Secretary  
I.P. Estate, Govt. of NCT of Delhi, New Delhi.
2. The Chairman/Controller  
Deputy Controller of Exam  
Delhi Subordinate Services Selection Board  
FC-18, Institutional Area, Karkardooma, Delhi.

...Respondents

(Advocate : Mr. Amit Anand)

**O R D E R (Oral)**

**Ms. Nita Chowdhury:**

On previous date, i.e. 13.11.2018, it was noted that the matter was adjourned on 02.05.2018 on the request of the applicant and nobody appeared for the applicant. Hence, the applicant was given last and final opportunity to appear. Today also, nobody appears for the applicant. Accordingly, the OA is dismissed in default and for non-prosecution. No costs.

**(S.N. Terdal)  
Member (J)**

**(Nita Chowdhury)  
Member (A)**

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